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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(OS) 2721/1999

NATIONAL FERTILIZER LTD.

.....Plaintiff

Through: Mr. Anurag Vats, Adv. (Through VC)

versus

BIJWASAN AGRO LTD.

.....Defendant

Through: Mr. Avneesh Garg, Adv. (Through VC)

CORAM:

JOINT REGISTRAR (JUDICIAL) SH. KISHOR KUMAR (DHJS)

ORDER

% **10.03.2026**

Matter is taken up through physical hearing as well as video conferencing.

Ld. Counsel for defendant submits that yesterday he was informed by Ld. Counsel for plaintiff that today witness will not be able to appear due to some exigency. Now it is 12.50 PM.

Last opportunity is granted for appearance of DW-2 for recording evidence.

Be fixed for Plaintiff's Evidence on 15.04.2026.

**KISHOR KUMAR (DHJS)
JOINT REGISTRAR (JUDICIAL)**

MARCH 10, 2026/SM